

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.05.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2667 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Paras Gupta Vs. Saurabh Chawla, RP	Pulkit Deora
2.	I.A. No. 2668 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Vijay Kumar Tiwari Vs. Today Homes Noida Pvt. Ltd. (In CIRP)	Nitin Sain
3.	I.A. No. 2669 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Jameel Akhtar Vs. Today Homes Noida Pvt. Ltd. (In CIRP)	Nitin Sain
4.	I.A. No. 2692 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Chhabindra Mohanty, (Workman of Birla Tyres Ltd.) Vs. Pratim Bayal, (RP of Birla Tyres Ltd.)	Hansraj Jaria

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